

**HIGH COURT OF TRIPURA  
AGARTALA**

**NOTIFICATION**

Dated Agartala the 19<sup>th</sup> August, 2017

No.F.11(9)(a)-HC/2017/ 14783 The Hon'ble High Court is pleased to confirm the following Officers of **Grade-I** of the Tripura Judicial Service with effect from the date shown against their names on completion of their 2 years of service in that Grade satisfactorily:

Sl.No.	Name of the Officer	Date of confirmation
1.	Shri P.K.Datta, Addl. District & Sessions Judge, West Tripura Judicial District, Khowai,	02.02.2017
2.	Shri S.K.Majumder, Addl. District & Sessions Judge, Unakoti Judicial District, Kamalpur,	02.02.2017
3.	Shri A.Paul, Judge, Family Court, Agartala, West Tripura Judicial District	02.02.2017
4.	Shri Vishwajeet Pandey, Addl. District & Sessions Judge, Gomati Judicial District, Udaipur	11.05.2017
5.	Shri B.Palit, Member Secretary, Tripura State Legal Services Authority, Agartala	02.02.2017
6.	Shri S.Sarma Roy, Registrar (Vigilance), High Court of Tripura, Agartala	02.02.2017
7.	Shri Ashutosh Pandey, Secretary, High Court Legal Services Committee, Agartala.	11.05.2017
8.	Shri S.B.Datta, Addl. District & Sessions Judge, West Tripura Judicial District, Sonamura	02.02.2017
9.	Shri A.Debbarma, Registrar (Judicial), High Court of Tripura, Agartala	02.02.2017
10.	Smti S.Das, Judge, Family Court, Kailashahar, Unakoti Judicial District	08.07.2017
11.	Shri P.Kumar, Addl. District & Sessions Judge, Unakoti Judicial District, Kailashahar	01.08.2017

No.F.11(9)(a)-HC/2017/ 14784 The Hon'ble High Court is pleased to confirm the following Officers of **Grade-II** of the Tripura Judicial Service with effect from the date shown against their names on completion of their 2 years of service in that Grade satisfactorily:

Sl.No.	Name of the officer	Date of confirmation
1.	Shri R.Chattopadhyay, District Secretary, District Legal Services Authority, Kailashahar, Unakoti Judicial District	20.01.2017
2.	Shri Mridul Chakraborty, Chief Judicial Magistrate-cum- Civil Judge (Sr. Divn.), Udaipur, Gomati Judicial District	20.01.2017
3.	Shri Rajib Bhattacharjee, Addl. Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Agartala, West Tripura Judicial District	20.01.2017
4.	Shri Subhra Nath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Dharmanagar, North Tripura Judicial District	20.01.2017
5.	Shri Debashish Kar, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Udaipur, Gomati Judicial District	20.01.2017
6.	Smti Jhuma Datta Choudhury, DLC & Deputy Secretary, Law Department, Government of Tripura, Agartala	21.01.2017
7.	Shri Uttam Hrishidas, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Dharmanagar, North Tripura Judicial District	20.01.2017

No.F.11(9)(a)-HC/2017/ 14785 The Hon'ble High Court is pleased to confirm the following Officers of **Grade-III** of the Tripura Judicial Service with effect from the date shown against their names on completion of their 2 years of service in that Grade satisfactorily:

Sl.No.	Name of the officer	Date of confirmation
1.	<b>Shri Samyajyoti Debnath,</b> Sub-Divisional Judicial Magistrate-cum- Civil Judge, (Jr. Divn.) Gandacherra, Unakoti Judicial District.	02.06.2016
2.	<b>Smti Lopamudra Dasgupta,</b> Civil Judge (Jr. Divn)-cum Judicial Magistrate First Class, North Tripura Judicial District, Dharmanagar	02.06.2016
3.	<b>Smti Ishika Dan,</b> Judicial Magistrate First Class-cum-Civil Judge (Jr. Divn.) (Court No.1), Agartala, West Tripura Judicial District,	02.06.2016
4.	<b>Smti Anindita Deb Ray,</b> Judicial Magistrate First Class-cum-Civil Judge (Jr. Divn.) (Court No.3), Agartala, West Tripura Judicial District,	02.06.2016
5.	<b>Shri Saikat Das,</b> Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Divn.), Sabroom, South Tripura Judicial District	02.06.2016
6.	<b>Smti Tanushree Debnath,</b> Civil Judge, (Jr. Divn.)-cum- Judicial Magistrate First Class, Udaipur, Gomati Judicial District.	02.06.2016
7.	<b>Shri Ramyangshu Sekhar Bhattacharyya,</b> Sub-Divisional Judicial Magistrate-cum- Civil Judge (Jr. Divn.), Khowai, West Tripura Judicial District	02.06.2016
8.	<b>Shri Dulal Kanti Sukla Das,</b> Sub-Divisional Judicial Magistrate-cum- Civil Judge (Jr. Divn.), Longtraï Valley, Unakoti Judicial District,	02.06.2016
9.	<b>Shri Satyajit Das,</b> Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Amarpur, Gomati Judicial District	02.06.2016
10.	<b>Smti Jekashmee Debbarma,</b> Judicial Magistrate First Class-cum-Civil Judge (Jr. Divn.) (Court No. 6), Agartala, West Tripura Judicial District,	02.06.2016
11.	<b>Smti Jumili Debbarma,</b> Sub-Divisional Judicial Magistrate-cum-Civil Judge, (Jr. Divn.) Bishalgarh, West Tripura Judicial District.	02.06.2016
12.	<b>Shri Rahul Roy,</b> ALC & Under Secretary, Law Department, Government of Tripura, Agartala	01.08.2016
13.	<b>Smti Nandita Bhattacharjee,</b> Judicial Magistrate First Class -cum-Civil Judge (Jr. Divn.), Belonia, South Tripura Judicial District	18.03.2017

By Order,

Sd/-

**(S.G.CHATTOPADHYAY)**  
**REGISTRAR GENERAL**

No.F.11 (9)(a)-HC/2017/ 14780-857 .

Dated Agartala the 19<sup>th</sup> August, 2017

Copy to:

1. The Accountant General, Tripura, Agartala
2. The LR & Secretary, Law Department, Govt. of Tripura, Agartala.
3. The District & Sessions Judge, South Tripura Judicial District, Belonia/ West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/ Unakoti Judicial District, Kailashahar/ Gomati Judicial District, Udaipur.
4. The Director Tripura Judicial Academy, High Court of Tripura, Agartala.
5. The Registrar (Vigilance), High Court of Tripura, Agartala.
6. The Registrar (Judicial), High Court of Tripura, Agartala
7. The Judge, Family Court, Agartala, West Tripura Judicial District / Kailashahar, Unakoti Judicial District/ Udaipur, Gomati Judicial District.

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8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
9. The Registrar (Admn. P&M), High Court of Tripura, Agartala.
10. The Sr. Protocol Officer, High Court of Tripura, Agartala.
11. The Deputy Registrar (Judicial)-cum-CPC, High Court of Tripura, Agartala.
12. The Chief Judicial Magistrate, West Tripura Judicial District, Agartala / South Tripura Judicial District, Belonia / North Tripura Judicial District, Dharmanagar/ Gomati Judicial District, Udaipur / Unakoti Judicial District, Kailashahar.
13. All Deputy Registrars, High Court of Tripura, Agartala.
14. The Secretary to the Hon'ble Judges, High Court of Tripura, Agartala.
15. The Secretary attached with the Registrar General, High Court of Tripura, Agartala.
16. All Assistant Registrars, High Court of Tripura, Agartala.
17. Shri P.K.Datta, Addl. District & Sessions Judge, West Tripura Judicial District, Khowai.
18. Shri S.K.Majumder, Addl. District & Sessions Judge, Unakoti Judicial District, Kamalpur.
19. Shri A.Paul, Judge, Family Court, Agartala, West Tripura Judicial District.
20. Shri Vishwajeet Pandey, Addl. District & Sessions Judge, Gomati Judicial District, Udaipur.
21. Shri B.Palit, Member-Secretary, Tripura State Legal Service Authority, Agartala.
22. Shri S.Sarma Roy, Registrar (Vigilance), High Court of Tripura, Agartala.
23. Shri Ashutosh pandey, Secretary, High Court legal Services Committee, Agartala.
24. Shri S.B.Datta, Addl. District & Sessions Judge, West Tripura Judicial District, Sonamura.
25. Shri A.Debbarma, Registrar (Judicial), High Court of Tripura, Agartala.
26. Smti S.Das, Judge, Family Court, Kailashahar, Unakoti Judicial District.
27. Shri P.Kumar, Addl. District & Sessions Judge, Unakoti Judicial District, Kailashahar.
28. Shri R.Chattopadhyay, District Secretary, District Legal Services Authority, Kailashahar, Unakoti Judicial District.
29. Shri Mridul Chakraborty, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.) Udaipur, Gomati Judicial District.
30. Shri Rajib Bhattacharjee, Addl. Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Agartala, West Tripura Judicial District.
31. Shri Subhra nath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Divn.), Dharmanagar, North Tripura Judicial District.
32. Shri Debashish Kar, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Udaipur, Gomati Judicial District.
33. Smti. Jhuma Datta Choudhury, DLC & Deputy Secretary, Law Department, Government of Tripura, Agartala.
34. Shri Uttam Hrishidas, Civil Judge (Sr. Divn.) & Asstt. Sessions Judge, Dharmanagar, North Tripura Judicial District.
35. Shri Saamyajyoti Debnath, Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Divn.), Gandacherra, Unakoti Judicial District.
36. Smti Lopamudra Dasgupta, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, North Tripura Judicial District, Dharmanagar.
37. Smti. Ishika Dan, Judicial Magistrate First Class-cum-Civil Judge (Jr. Divn.), Court No. 1, West Tripura Judicial District, Agartala.
38. Smti Anindita Deb Ray, Judicial Magistrate First Class-cum-Civil Judge (Jr. Divn.) (Court No.3), Agartala, West Tripura Judicial District.
39. Shri Saikat Das, Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Divn.), Sabroom, South Tripura Judicial District.
40. Smti. Tanushree Debnath, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Udaipur, Gomati Judicial District.
41. Shri Ramyangshu Sekhar Bhattacharyya, Sub-Divisional Judicial Magistrate-cum- Civil Judge (Jr. Divn.), Khowai, West Tripura Judicial District.
42. Shri Dulal Kanti Sukla Das, Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr Divn.), Longtra Valley, Unakoti Judicial District.
43. Shri Satyajit Das, Civil Judge (Jr. Divn.)-cum-Judicial Magistrate First Class, Amarapur Gomati Judicial District.
44. Smti Jekashmee Debarma, Judicial Magistrate First Class-cum-Civil Judge (Jr. Divn.) (Court No.6), Agartala, West Tripura Judicial District,
45. Smti Jumili Debarma, Sub-Divisional Judicial Magistrate-cum-Civil Judge (Jr. Divn.) Bishalgarh, West Tripura Judicial District.
46. Shri Rahul Roy, ALC & Under Secretary, Law Department, Government of Tripura Agartala.

47. Smti Nandita Bhattacharjee, Judicial Magistrate First Class-cum-Civil Judge (Jr. Divn.), Belonia, South Tripura Judicial District.
48. ✓ The System Analyst, High Court of Tripura, Agartala with request to upload the same in the official website of the High Court of Tripura.
49. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above Notification in the next issue of Tripura Gazette.
50. Personal file of the Officers concerned.

  
REGISTRAR GENERAL